

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:5326
ANSWERED ON:29.04.2013
GREEN CREDIT SCHEME
Patil Shri C. R.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has received any proposal regarding 'Green Credit Scheme' from various State Governments including the State Government of Gujarat;
- (b) if so, the details thereof;
- (c) whether the Government has taken any action for getting approval of the Hon'ble Supreme Court of India in this regard;
- (d) if so, the details thereof; and
- (e) the present status of the scheme?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (e) Yes, Sir. The Central Government has received the proposal by the name 'Green Credit Scheme' from the State Government of Gujarat. This proposal envisages advancing the obligatory compensatory afforestation in cases of diversion of forest land under the Forest (Conservation) Act, 1980. The proposal has been examined in the Ministry and requires approval of the Hon'ble Supreme Court of India. The State Government of Gujarat has been advised to approach the Hon'ble Supreme Court of India for obtaining further directions.